

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3418  
ANSWERED ON:16.04.2010  
HIGH NET WORTH INDIVIDUALS  
Singh Shri Sushil Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Income Tax Department has issued any notice to the high net worth individuals regarding evasion of Income Tax;
- (b) if so, the details of the same for the last one year; and
- (c) the achievement made in this regard so far?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) Income Tax Department issues notices to various assessees, including high net worth individuals, whenever credible information regarding tax evasion against such persons is received by the Department. These notices are issued by Assessing Officers as well as by the officers of the Investigation Wing spread all over the country.

(b)to (c) The details of notices issued by Income Tax Department to high net worth individuals regarding evasion of income tax are not maintained centrally. This would require examination of individual case records of each Assessment unit and Investigation unit, involving considerable time and effort, which may not be commensurate with the objective sought to be achieved.

Necessary action in accordance with the provisions of the Direct Tax Laws are taken by the officers having jurisdiction over the cases, to bring to tax the undisclosed income detected during the assessment proceedings, after giving due opportunities to such persons.